

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 14TH SEPTEMBER, 2023, 02:30 P.M.

CP(IB)/9/9/GB/2023

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao
2. Hon'ble Member (Technical), Shri K.K. Singh**

Name of the Company	M/s Akna Medical Pvt. Lt. Vs. M/s Ayursundra Hospitals (Guwahati Pvt. Ltd.
Under Section	U/s 9 of IBC, 2016.

For Petitioner (s) : Mr. Praveen Kr. Singh. Adv
Mr. Sujit kr. Singh, Adv for OC.

For Respondent (s) : Mr. Vishesh Kalra, Adv

ORDER

Ld. Counsel Mr. Sujit Kr. Singh appearing for the Operational Creditor and Mr. Vishesh Kalra for the Corporate Debtor are present. No reply has been filed by the Corporate Debtor despite granting sufficient time. Corporate Debtor's right to file reply is forfeited.

List this matter for hearing on **13.10.2023**.

**Sd/-
Shri K.K.Singh
Member (Technical)**

**Sd/-
H.V. Subba Rao
Member (Judicial)**